

ITEM NO.1733

COURT NO.6

SECTION IV-C

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

SPECIAL LEAVE PETITION (CIVIL) Diary No(s).8813/2026

BHOPAL GAS PEEDITH SANGHARSH SAHYOG SAMITI

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

IA No. 67554/2026 - APPLICATION FOR PERMISSION

Date : 27-02-2026 This matter was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE ALOK ARADHE
[IN CHAMBER]

For Petitioner(s) : Mr. Anuj Kapoor, AOR

For Respondent(s) :

UPON hearing the counsel the Court made the following
O R D E R

1. Heard on I.A. No.67554/2026.
2. For the reasons assigned in the aforesaid application, duly supported by an affidavit, the Interlocutory Application is allowed.

(VIJAY KUMAR)
ASTT. REGISTRAR-cum-PS

(MANOJ KUMAR)
COURT MASTER (NSH)